

IN THE HIGH COURT OF JHARKHAND AT RANCHI

Cr. Appeal (SJ) No. 942 of 2013

Manish Kumar ... Appellant
Versus
The State of Jharkhand & Anr. ... Respondents

CORAM: HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY

For the Appellant : Mr. Mahesh Tiwari, Advocate
For the C.B.I. : Mr. B.K. Prasad, Spl. P.P.

Order No.03 Dated- 26.06.2020

Heard the parties through video conferencing.

The learned counsel for the appellant prays for time.

Prayer for time is allowed as the last chance.

List this appeal, four weeks after the lockdown period is over.

(Anil Kumar Choudhary, J.)